

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (1) 'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Sugar (Special Excise Duty) Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 17th December, 1959, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'
- (2) 'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Mineral Oils (Additional Duties of Excise and Customs) Amendment Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 18th December, 1959, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'
- (3) 'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Indian Tariff (Amendment) Bill, 1959, which was passed by the Lok Sabha at its sitting held on the 17th December, 1959, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

12.10 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

SEVENTH REPORT

Shri Sinhasan Singh (Gorakhpur): I beg to present the Seventh Report of the Committee on Subordinate Legislation.

ESTIMATES COMMITTEE

SIXTY-EIGHTH, SIXTY-NINTH AND SEVENTIETH REPORTS

Shri Dasappa (Bangalore): I beg to present the following reports of the Estimates Committee:

- (i) Sixty-eighth Report on the Action taken by Government on the recommendations contained in the Thirty-ninth Report of the Estimates Committee (First Lok Sabha) on the Ministry of Defence—Bharat Electronics (Private) Limited, Bangalore.
- (ii) Sixty-Ninth Report on the Action taken by Government on the recommendations contained in the Fourth Report of the Estimates Committee (Second Lok Sabha) on the Ministry of Education—Elementary Education.
- (iii) Seventieth Report on the Action taken by Government on the recommendations contained in the Sixty-first Report of the Estimates Committee (First Lok Sabha) on the Ministry of Transport—Inland Water Transport.

Shri T. B. Vittal Rao (Khammam): May I seek a clarification? These reports were submitted to the House early in 1957. Now we are at the fag end of 1959. That means it has taken nearly three years. Questions on these Estimates Committee recommendations are not admitted because